

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000001/2023	ARSS-SIPS(JV) VS EAST COAST RAILWAY,BBSR	SATYAKAM SWAIN VS	// () //
2	BLAPL/0000485/2023	CHUDAMANI MIRDHA VS STATE OF ODISHA	SARADA PRASAD DASH VS	JAMANKIRA /140 /2022 () //
3	BLAPL/0000486/2023	IMTAJ KHAN @ RAKO VS STATE OF ODISHA	SARADA PRASAD DASH VS	SPL.TASK FORCE /26 /2021 () //
4	BLAPL/0000487/2023	SUSANTA PRADHAN @ PAPU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /39 /2020 () //
5	BLAPL/0000488/2023	PRATIK SALIV BARA @ PRATIK SALIB BARA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SUNDARGARH TOWN /283 /2022 () //
6	BLAPL/0000489/2023	PRASANT SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /33 /2020 () //
7	BLAPL/0000490/2023	ANUJ KUMAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
8	BLAPL/0000491/2023	DEBABRATA SAHOO VS STATE OF ODISHA(VIG.)	AJAYA KUMAR BARAL VS	ROURKELA VIGILANCE /27 /2022 () //
9	BLAPL/0000492/2023	SANJEET KUMAR SINGH VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KORAPUT GRPS /9 /2021 () //
10	BLAPL/0000493/2023	ABHISEK KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	SEMILLIGUDA /174 /2022 () //
11	BLAPL/0000494/2023	ABANI ROUT @ NANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JHUMPURA /132 /2022 () //

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12	BLAPL/0000495/2023	EKADASHI URMA VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	BOUDH /374 /2022 () //
13	BLAPL/0000496/2023	PRABHA RANJAN DASH VS STATE OF ODISHA	BALARAM NAYAK VS	EOW,BHUBANESWAR /20 /2022 () //
14	BLAPL/0000497/2023	GUNDICHA NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
15	BLAPL/0000498/2023	SK. KAFFIR @ KAFFIRUDDIN VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	BASTA /323 /2022 () //
16	BLAPL/0000499/2023	BABAJI SANDHA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /56 /2020 () //
17	BLAPL/0000500/2023	RAJAT KUMAR MAJHI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	BIKRAMPUR FCI /199 /2020 () //
18	BLAPL/0000501/2023	DILLIP KUMAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	SAHID NAGAR P.S. /493 /2022 () //
19	BLAPL/0000502/2023	G. GOURI SANKAR VS STATE OF ODISHA	JEETENDRA SAHU VS	CHANDILI /38 /2022 () //
20	BLAPL/0000503/2023	DEBARAJ BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /550 /2022 () //
21	BLAPL/0000504/2023	KUSUMA SAHOO VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	BANKI /84 /2018 () //
22	BLAPL/0000505/2023	BISHNU PRASAD PADHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /475 /2022 () //
23	BLAPL/0000506/2023	SUMAN PRADHAN @ LALA	PRAJIT KUMAR PRADHAN	KISHORENGAR /58 /2017

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		VS	VS	()
24	BLAPL/0000507/2023	STATE OF ODISHA HIMANSHU PRUSTY	JUGALA KISHORE PANDA	// /0
		VS	VS	()
25	BLAPL/0000508/2023	STATE OF ODISHA GANESWAR SAHOO	KEDAR CHANDRA SARANGI	// FATEGARH /206 /2020
		VS	VS	()
26	BLAPL/0000509/2023	STATE OF ODISHA MANGALDAS DISARI	JUGALA KISHORE PANDA	// ORKEL /13 /2020
		VS	VS	()
27	BLAPL/0000510/2023	STATE OF ODISHA PRAVAKAR JENA	CHANDANA MISHRA	// BHANDARIPOKHARI /22 /2022
		VS	VS	()
28	BLAPL/0000511/2023	STATE OF ODISHA BABU @ SUKANTA SUBUDHI	AMLAN SHAKTI PAUL	// JANKIA P.S. /432 /2022
		VS	VS	()
29	BLAPL/0000512/2023	STATE OF ODISHA TOFAN @ PRAMODA KUMAR SAHOO	BIPIN KUMAR NAYAK	// ASTARANGA /186 /2022
		VS	VS	()
30	BLAPL/0000513/2023	STATE OF ODISHA MANORANJAN MAHANTA @ MANARARANJAN @	SHAKTI PRASAD DAS	// BARIA /4 /2021
		VS	VS	()
31	BLAPL/0000514/2023	STATE OF ODISHA DASA KREPUTIKA	SRIKANTA MAHUNTA	// GUDARI /53 /2022
		VS	VS	()
32	BLAPL/0000515/2023	STATE OF ODISHA BALIA @ BALARAM SAHU	JYOTIRMAYA SAHOO	// BERHAMPUR SADAR /95 /2022
		VS	VS	()
33	BLAPL/0000516/2023	STATE OF ODISHA RAM BABU MAHTO	ANIRUDHA DAS	// /0
		VS	VS	()
34	BLAPL/0000517/2023	STATE OF ODISHA AITA PADIAMI	MAMATA MISHRA	// MATHILI /40 /2013
		VS	VS	()

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35	BLAPL/0000518/2023	STATE OF ODISHA ASHOK KUMAR SWAR VS	MANORANJAN PADHY VS	// MOHANA /225 /2022 ()
36	BLAPL/0000519/2023	STATE OF ODISHA RAMESH BANKA VS	MANORANJAN PADHY VS	// POTTANGI /89 /2022 ()
37	BLAPL/0000520/2023	STATE OF ODISHA SANTOSH KUMAR @ SINGH VS	BISWORANJAN SWAIN VS	// / /0 ()
38	BLAPL/0000521/2023	STATE OF ODISHA LAXMIDHAR SWAIN VS	DEVASHIS PANDA VS	// SPL.TASK FORCE /11 /2022 ()
39	BLAPL/0000522/2023	STATE OF ODISHA NABAGHANA KANHAR VS	NITYANANDA MOHAPATRA VS	// / /0 ()
40	BLAPL/0000523/2023	STATE OF ODISHA SHIV KUMAR DIWAN VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /80 /2022 ()
41	BLAPL/0000524/2023	STATE OF ODISHA RAJESH KUMAR LENKA VS	ANJAN KUMAR BISWAL VS	// CYBER CRIME AND ECONOMIC OFFENCES /21 /2022 ()
42	BLAPL/0000525/2023	STATE OF ODISHA TIKILI @ BHASKAR DAS VS	DIBYAJYOTI SAHOO VS	// BALASORE SADAR /200 /2020 ()
43	BLAPL/0000526/2023	STATE OF ODISHA PRADEEP KUMAR ACHARYA VS	MANAS KUMAR CHAND VS	// EOW,BHUBANESWAR /20 /2022 ()
44	BLAPL/0000527/2023	STATE OF ODISHA SHAIK FAYAZ VS	MANAS KUMAR CHAND VS	// EOW,BHUBANESWAR /20 /2022 ()
45	BLAPL/0000528/2023	STATE OF ODISHA ASHOK PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BADAGADA /499 /2022 () //

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46	BLAPL/0000529/2023	RUNA LIMA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /96 /2021 () //
47	BLAPL/0000530/2023	SK. BABAR ALLI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	/ /0 () //
48	BLAPL/0000531/2023	RAHUL KUMAR SAHA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KISSANNAGAR PS /191 /2022 () //
49	BLAPL/0000532/2023	RAJALAXMI BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BADAMBADI /15 /2023 () //
50	BLAPL/0000533/2023	SK. ABDUL RAHEMAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAJPUR SADAR /31 /2014 () //
51	BLAPL/0000534/2023	BIKALI NAYAK VS STATE OF ODISHA	SANJIB KUMAR BISWAL VS	BENTKAR (42 MOUZA) UPD CUTTACK /6 /2023 () //
52	BLAPL/0000535/2023	SRINIBASH MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /303 /2021 () //
53	BLAPL/0000536/2023	CHHOTAN RAM VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SEMILLIGUDA /75 /2022 () //
54	BLAPL/0000537/2023	U. SANKAR RAO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 () //
55	BLAPL/0000538/2023	SURENDRA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /480 /2022 () //
56	BLAPL/0000539/2023	BASANTA KUMAR MOHANTA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAIRANGPUR TOWN /291 /2022 () //
57	BLAPL/0000540/2023	SASWAT KUMAR PARIDA	PRASANTA KUMAR SAHOO	BADAGODA P.S. /391 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000541/2023	SOUMYAKANTA MOHANTY	PRABHU PRASANNA BEHERA	S.P.(CID-CRL),CUTTACK /8 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000542/2023	ABHAYA KUMAR DAS @ KANHA	SIVA SANKAR CHAINI	BASUDEVPUR /583 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000543/2023	BIKASH RANJAN KHILAR	SATYABRATA MOHANTY (1)	KALINGA NAGAR /224 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000544/2023	AJU @ AJAY PATRA	KARTIK CHANDRA TRIPATHY	BARIPADA TOWN /267 /2017
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000545/2023	VISHAL KHANDELWAL	ABHISHEK DASH	S.P.(CID-CRL),CUTTACK /12 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000546/2023	SUDHANSU DAS	ABHISHEK DASH	S.P.(CID-CRL),CUTTACK /12 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0000547/2023	SUDHANSU DAS	ABHISHEK DASH	S.P.(CID-CRL),CUTTACK /12 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0000548/2023	RAJESH SINGH	BIDYALOK MOHAPATRA	SPL.TASK FORCE /13 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	CMAPL/0000025/2023	SUMANTA KUMAR SAHOO	JANAKI KANTA MAHAPATRA	//
		VS	VS	()
		STATE OF ORISSA		//
67	CMAPL/0000026/2023	SANTOSH KUMAR PATTNAIK	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000027/2023	REBIKA KULDEEP	DEBAJYOTI CHATTERJEE	//
		VS	VS	()

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69	CMAPL/000028/2023	COLLECTOR, KORAPUT MANORANJAN PATTANAİK VS STATE OF ODISHA	ADV. VS	// // ()
70	CMAPL/000029/2023	BALADEB PRASAD UPADHYAYA VS STATE OF ODISHA	adv. VS	// ()
71	CMP/000041/2023	RUSHI SUNA VS BINOD BIHARI THANAPATI	D.R.SUNDARAY VS	// CIVIL JUDGE (JD),BOLANGIR(Balangir) CS/000007/2016
72	CMP/000042/2023	BHIKARI CHARAN MISHRA VS SANTOSH KUMAR PATRA	SOU MYA MISHRA VS	// ()
73	CMP/000043/2023	JAMI VIJAYALAKSHMI VS JAMI ASHOK	T.N.MURTY VS	// ()
74	CMP/000044/2023	MANJU MODI VS JEYPORE MUNICIPALITY, KORAPUT	SOU MYA DEV RAY VS	// ()
75	CMP/000045/2023	CHANDRASEKHAR SABAT VS MD.YASEEN	SAURAV TIBREWAL VS	// ()
76	CONTC/0000218/2023	GOPINATH MEHER VS USHA PADHEE,IAS	ADV. VS	// ()
77	CONTC/0000219/2023	PABITRA KUMAR DAS VS DR.MOON SHARMA,IAS	ADV. VS	// ()
78	CONTC/0000220/2023	NARENDRA KUMAR PRATAP VS ASWATHY S, I.A.S.	ADV VS	// ()
79	CONTC/0000221/2023	DALEYA SETHI VS SUBHASMIT DAS, ADDITIONAL TAHASILDAR, GANJAM	ADV VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0000222/2023	PRAFULLA KUMAR SAHU VS BISHNUPADA SETHI, I.A.S.	SUSANTA KUMAR ROUT VS	// 0 //
81	CONTC/0000223/2023	JAGADISH BHOI VS SURESH CH.NAYAK, SUPDT. OF EXCISE, ANGUL	ADV VS	// 0 //
82	CONTC/0000224/2023	CHOUDHURY SATYABRATA MOHANTY VS ASHIS KUMAR MISHRA, SUPERINTENDING ENGINEER, PURI	ADV VS	// 0 //
83	CONTC/0000225/2023	ROHIT KUMAR SAMAL VS PRADIPTA KUMAR BEHERA, SENIOR SUPERINTENDENT	SUBRAT KUMAR KAR VS	// 0 //
84	CONTC/0000226/2023	AVIMANYU PANDA VS S.ASWASTHY, COMMISSIONER CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
85	CONTC/0000227/2023	PRADEEP KUMAR PRADHAN VS S.ASWASTHY, COMMNR. CUM SECY., S AND M.E. DEPT.	ADV. VS	// 0 //
86	CONTC/0000228/2023	KABITA RANI PRADHAN VS S.ASWASTHY, COMMISSIONER CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
87	CONTC/0000229/2023	SWAPNESWAR PRADHAN VS S.ASWASTHY, COMMNR. CUM SECY., S AND M.E. DEPT.	ADV. VS	// 0 //
88	CONTC/0000230/2023	NALINI DIKHIT VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR.	adv. VS	// 0 //
89	CONTC/0000231/2023	ATUL CHANDRA JENA VS S.ASWASTHY, COMMISSIONER CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
90	CONTC/0000232/2023	BHARAT CHANDRA PRADHAN VS S.ASWASTHY, COMMNR. CUM SECY., S AND M.E. DEPT.	ADV. VS	// 0 //
91	CONTC/0000233/2023	PRAFULLA KUMAR DEBATA	MIHIR KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATHY.S, I.A.S.		//
92	CONTC/0000234/2023	AMARNATH NAYAK	MIHIR KUMAR DASH	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
93	CONTC/0000235/2023	PRAVAKAR NAIK	MIHIR KUMAR DASH	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
94	CONTC/0000236/2023	NIRUPAMA SAHOO	MIHIR KUMAR DASH	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
95	CONTC/0000237/2023	DINABANDHU JENA	ADV.	//
		VS	VS	0
		ABHAY KUMAR NAYAK, REGR., UTKAL UNIVERSITY		//
96	CONTC/0000238/2023	GOURI BALA NAYAK	TAPAN KUMAR KAMILA	//
		VS	VS	0
		DIBAKAR MAJHI,ADDL. TAHASILDAR,GHASIPURA		//
97	CONTC/0000239/2023	CHARAN CHAMPATI	ADV.	//
		VS	VS	0
		KABINDRA CHANDRA SAHOO, OAS		//
98	CONTC/0000240/2023	CHANDAN PRASAD MOHANTY	ADV	//
		VS	VS	0
		BIJAY AMRUTA KULANGE, I.A.S.		//
99	CONTC/0000241/2023	MALATI BEHERA	ADV.	//
		VS	VS	0
		DR. SAI SASMITA HOTA, O.A.S.		//
100	CONTC/0000242/2023	MAMATA NANDA	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
101	CONTC/0000243/2023	NRUSHINGAHA PANDA	ADV	//
		VS	VS	0
		NISHA GOENKA, OAS		//
102	CONTC/0000244/2023	PANDU MADKAMI	SAPAN KUMAR PAL	//
		VS	VS	0

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103	CONTC/0000245/2023	AKHAYA KUMAR KHEMUNDU, OAS SURENDRA PANIGRAHI VS	ADV VS	// // 0
104	CONTC/0000246/2023	RABINDRA MISHRA,OAS JARASABAR MADHI VS	ADV VS	// // 0
105	CONTC/0000247/2023	CHANDRAN KUMAR BHOI,OAS BANSHIDHAR KHATUA VS	ADV VS	// // 0
106	CONTC/0000248/2023	ASWATHY S, IAS SRIDHAR BEHERA VS	adv. VS	// // 0
107	CONTC/0000249/2023	BISHNUPADA SETHI, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ORISSA, BBSR/ TAPAN BIHARI TRIPATHY VS	ADV VS	// // 0
108	CONTC/0000250/2023	BISHNUPADA SETHI, COMMNR.-CUM-SECY., S AND ME DEPT. RAMAKANTA SAHU VS	ADV VS	// // 0
109	CONTC/0000251/2023	BISHNUPADA SETHI, COMMNR-CUM-SECY., S AND ME DEPT. RABINDRA KUMAR MOHANTY VS	ADV VS	// // 0
110	CONTC/0000252/2023	BISHNUPADA SETHI, COMMNR-CUM-SECY., S AND ME DEPT. ANANTA BEHERA VS	ADV VS	// // 0
111	CONTC/0000253/2023	DEEPAK KUMAR DAS, TAHASILDAR, BALIAPAL SUKANTI DAS VS	ADV VS	// // 0
112	CONTC/0000254/2023	DEEPAK KUMAR DAS, TAHASILDAR, BALIAPAL SIBA MAJHI VS	ADV VS	// // 0
113	CONTC/0000255/2023	SANGRAMJIT NAYAK, I.A.S. JAGABANDHU PORAJA VS	ADV VS	// // 0
		SANGRAMJIT NAYAK, I.A.S.		//

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114	CONTC/0000256/2023	TOPAKULA DAMBURUA VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
115	CONTC/0000257/2023	LAXMI SUNA VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
116	CONTC/0000258/2023	DAYA BADANAYAK VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
117	CONTC/0000259/2023	SADHU PUKIA@SADU VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
118	CONTC/0000260/2023	KAMULU PORAJA VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
119	CONTC/0000261/2023	CHOLU PORAJA VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
120	CONTC/0000262/2023	CHANDALA PORAJA VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
121	CONTC/0000263/2023	DHANA JANI VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
122	CONTC/0000264/2023	TOPAKULA SOMESH(T.SAMESH) VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
123	CONTC/0000265/2023	GHASI PORAJA VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
124	CONTC/0000266/2023	GOLAK NATH VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
125	CONTC/0000267/2023	KUKUMA BEHERA	ADV	//

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		VS	VS	()
126	CONTC/0000268/2023	SATYABRATA SAHU, IAS BASANTA KUMAR SAHOO	ADV	//
		VS	VS	()
127	CONTC/0000269/2023	G.MATHI VATHANAN, IAS KALPANA SAHOO	ADV	//
		VS	VS	()
128	CONTC/0000270/2023	MS. ASWATHY S, IAS SHISHIRA KUMAR SWAIN	ADV	//
		VS	VS	()
129	CONTC/0000271/2023	MS. ASWATHY S., IAS MAHENDRA KUMAR AICH	ADV	//
		VS	VS	()
130	CONTC/0000272/2023	MS. ASWATHY S., IAS SOMANATH MARTHA	ADV	//
		VS	PRAFULLA KUMAR MOHAPATRA	()
131	CRLA/0000050/2023	SATYABRATA SAHU, IAS VENKETACHARI SAMPATH	VS	//
		VS	TRILACHAN PANIGRAHI	BARIPADA TOWN /301 /2010
132	CRLA/0000051/2023	STATE OF ODISHA KALIM ANSARI	VS	()
		VS	PRANAB KUMAR SAMANTRAY	//
133	CRLA/0000052/2023	STATE OF ODISHA M/S. GRAPHITE INDIA LTD., BOLANGIR	VS	RARUAN /36 /2018
		VS	AVIJIT PATNAIK	()
134	CRLA/0000053/2023	SURAT JAL M/S. GRAPHITE INDIA LTD., BOLANGIR	VS	//
		VS	AVIJIT PATNAIK	TITILAGARH /37 /2011
135	CRLA/0000054/2023	GHANASHYAM MAHANANDA PURNA CHANDRA BEHERA	VS	()
		VS	UNMESH CHANDRA JENA	//
136	CRLA/0000055/2023	STATE OF ODISHA RAMAKANTA ROUT	VS	BONTH /26 /2016
		VS	DURGA PRASANNA MISHRA	()
		VS	VS	//
				KESINGA /162 /2020
				()

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137	CRLMA/000018/2023	STATE OF ODISHA PANKAJ PARIDA VS	BIDESHI KUMAR GHADEI VS	// KHUNTUNI /174 /2022 ()
138	CRLMC/0000221/2023	STATE OF ODISHA BAPI NAIK@NAHAK VS	AMITAV TRIPATHY VS	// ODAGAON /126 /2017 ()
139	CRLMC/0000222/2023	STATE OF ODISHA AJIT KUMAR SWAIN VS	SIDHARTHA MISHRA VS	// NANDANKANAN /143 /2021 ()
140	CRLMC/0000223/2023	STATE OF ODISHA SUDAM MAHARNA VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /82 /2021 ()
141	CRLMC/0000224/2023	STATE OF ODISHA RATANALU@RATNALU RAMESH VS	BISWAJIT RANJAN TRIPATHY VS	// KASINAGAR /21 /2022 ()
142	CRLMC/0000225/2023	STATE OF ODISHA UMESH CHANDRA BARIK VS	PARTHA SARATHI NAYAK VS	// BALASORE TOWN /254 /2020 ()
143	CRLMC/0000226/2023	STATE OF ODISHA BHAJAN SETHI VS	SATYAJIT MOHAPATRA VS	// TARBHA /93 /2021 ()
144	CRLMC/0000227/2023	STATE OF ODISHA BINOD KEDIA@BINOD KUMAR KEDIA VS	PARTHA SARATHI NAYAK VS	// TUSRA /58 /2008 ()
145	CRLMC/0000228/2023	STATE OF ODISHA SABITRI PRADHAN VS	SANJIT MISHRA VS	// BANAPUR P.S. /82 /2022 ()
146	CRLMC/0000229/2023	STATE OF ODISHA DURGA MADHAB PRUSTRY VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /66 /2020 ()
147	CRLMC/0000230/2023	STATE OF ODISHA APPU GOP@MEHETA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// DHANUPALI /215 /2014 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0000231/2023	BASANTA KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /216 /2019 () //
149	CRLMC/0000232/2023	SUBHAKANTA DASH VS STATE OF ODISHA	SIDDHESWAR BAUG VS	NILGIRI /215 /2021 () //
150	CRLMC/0000233/2023	DIPU@SOMANATH DAS VS STATE OF ODISHA	GOREKHA NATH DAS VS	MANCHESWAR P.S. /392 /2022 () //
151	CRLMC/0000234/2023	SANKAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /211 /2010 () //
152	CRLMC/0000235/2023	JAYA BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NAKTIDEUL /81 /2021 () //
153	CRLMC/0000236/2023	PRATUSHRAJ KHOSAL @ PRINCE VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SUNABEDA /177 /2022 () //
154	CRLMC/0000237/2023	ASHOK KUMAR KHATUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /122 /2010 () //
155	CRLMC/0000238/2023	SANKAR BEHERA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	BIRIDI PS /40 /2021 () //
156	CRLMC/0000239/2023	SUMAN SEKHAR MOHANTY VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	/ /0 () //
157	CRLMC/0000240/2023	B ENU @ SASIKANTA @ SASHIKANTA BEURA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	NIALI /15 /2018 () //
158	CRLMC/0000241/2023	SANTOSH KUMAR PANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /491 /2019 () //
159	CRLMC/0000242/2023	SIBAJI PATNAİK @ SHIVAJI PATNAİK	JANAKI KANTA MAHAPATRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0000243/2023	ABINASH NAIK	PRANAB KUMAR DAS	KANIHA /337 /2022
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0000244/2023	DIBAKAR NAYAK	PRANAB KUMAR DAS	TALASARI MARINE /95 /2021
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0000245/2023	KANDARPA MEHER	GOUTAM KUMAR ROUTRAY	LATHOR /118 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0000246/2023	PRAPHULA KUMAR BARIK	ACHYUTANANDA PATTANAIAK	DHAMNAGAR /109 /2022
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0000065/2023	SANGEETA SAH	BIBHU PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0000066/2023	PRAMILA DALAI	PRAMODA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0000067/2023	SATYABHAMA MOHANTY	HIMANSHU SEKHAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0000068/2023	SNEHALATA SWAIN @SUJA	RAKESH KUMAR ROUTRAY	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
168	CRLMP/0000069/2023	SISHIR KUMAR BALIYARSINGH	SOURAV KUMAR PALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0000070/2023	SIPRA JENAMANI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0000071/2023	B.GOPINATHA REDDY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0000072/2023	STATE OF ODISHA ABHIMANYU JENA VS	BYOMAKESH TRIPATHY VS	// /0 ()
172	CRLMP/0000073/2023	STATE OF ODISHA BICHITRANANDA MOHAPATRA VS	BYOMAKESH TRIPATHY VS	// /0 ()
173	CRLMP/0000074/2023	STATE OF ODISHA KANHA RAO VS	BYOMAKESH TRIPATHY VS	// /0 ()
174	CRLMP/0000075/2023	STATE OF ODISHA NOOR AYUSH KHANTUAN VS	B.K.MOHAPATRA VS	// /0 ()
175	CRLMP/0000076/2023	STATE OF ODISHA RABINDRA PRADHAN VS	SOURAV KUMAR PALAI VS	// /0 ()
176	CRLMP/0000077/2023	STATE OF ODISHA LAMBODARA MEHER VS	BISWAJIT RANJAN TRIPATHY VS	// /0 ()
177	CRLREV/0000020/2023	STATE OF ODISHA MADHUSUDAN MEHER VS	PRABODHA CHANDRA NAYAK VS	// BOLANGIR TOWN /129 /2014 ()
178	CRLREV/0000021/2023	STATE OF ODISHA SEKUNDA MINZ VS	BISWAJIT RANJAN TRIPATHY VS	// /0 ()
179	FAO/0000025/2023	STATE OF ODISHA MANAGER,NATIONAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// /0 ()
180	FAO/0000026/2023	MICHHU PARIDA MANAGER LEGAL,ORIENTAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// /0 ()
181	FAO/0000027/2023	CHANDRA SEKHAR KHUNTIA RAGHUNATH MURMU VS	SUKANTA KUMAR NAYAK VS	// /0 ()
		CHAMRU BESHRA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	ITA/0000011/2023	M/S GOBARDHAN MATIA VS ASSISTANT COMMISSIONER OF INCOME TAX	SARADA PRASANNA SARANGI VS	// 0 //
183	ITA/0000012/2023	M/S GOBARDHAN MATIA VS ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1 (2)	SARADA PRASANNA SARANGI VS	// 0 //
184	ITA/0000013/2023	M/S.GOBARDHAN MATIA VS ASSISTANT COMMISSIONER OF INCOME TAX	SARADA PRASAD SARANGI VS	// 0 //
185	ITA/0000014/2023	M/S. GOBARDHAN MATIA VS ASSISTANT COMMISSIONER OF INCOME TAX	SARADA PRASAD SARANGI VS	// 0 //
186	ITA/0000015/2023	M/S. GOBARDHAN MATIA VS ASSISTANT COMMISSIONER OF INCOME TAX	SARADA PRASAD SARANGI VS	// 0 //
187	LAA/0000005/2023	UNION OF INDIA VS BRAJA KISHORE SAMANTARAY	SATYA SINDHU KASHYAP VS	// CIVIL JUDGE (SD),KHURDA(Khordha) LA/0000039/2015
188	MACA/0000027/2023	PRIYADARSHI DAS VS PATITAPABAN BEHERA	AMIYA KUMAR MOHANTY VS	// 0 //
189	MACA/0000028/2023	AMULYA OJHA VS NATIONAL INSURANCE CO. LTD.	JAYDEEP PAL VS	// 0 //
190	RPFAM/0000012/2023	SILADITYA KANUNGO VS SONALI PADHI	NIRANJAN LENKA VS	// 0 //
191	RPFAM/0000013/2023	NILAMANI ROUT VS MANINI JENA@ROUT	T.PANIGRAHI VS	// 0 //
192	RVWPET/0000007/2023	JITENDRA SETHI VS TAHASILDAR-CUM-REVENUE OFFICER, BANPUR	ADV VS	// 0 //
193	TRP(C)/0000017/2023	KALPITA MOHANTY	ABINASH NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	TRP(C)/0000018/2023	SASANKA SEKHAR MOHANTY UPASANA DIGAL	RAKESH KUMAR ROUTRAY	//
		VS	VS	0
195	TRP(C)/0000019/2023	SASANKA DIGAL SANTOSINI JENA@SANTOSHINI JENA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
196	TRP(C)/0000020/2023	SANTOSH KUMAR JENA RUPANITA BHADRA	ANUP UDAYA SENAPATI	//
		VS	VS	0
197	WA/0000044/2023	PRANAV PAL STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
198	WA/0000045/2023	MANGAL TUDU STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
199	WA/0000046/2023	SIBARAMAN PANDA GAHANU ORAM	GOKULA NANDA SAHU	//
		VS	VS	0
200	WA/0000047/2023	THE ADDL. DIST, MAGISTRATE, SUNDARGARH DR. DEBASISH SAMAL	MANOJ KUMAR MOHANTY	//
		VS	VS	0
201	WA/0000048/2023	STATE OF ODISHA SARAT CHANDRA SATAPATHY	AVIJIT PATNAIK	//
		VS	VS	0
202	WA/0000049/2023	STATE OF ODISHA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
203	WA/0000050/2023	PRATAP KUMAR SAHU STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
204	WP(C)/0001149/2023	JAYADEV SAHU NARASINGH MANDANGI	ANIL KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0001150/2023	STATE OF ODISHA SUDHAKAR JETHY VS	ANIL KUMAR DAS VS	// // 0
206	WP(C)/0001151/2023	STATE OF ODISHA MEENAKSHI DEVI VS	MIHIR KANTA RATH VS	// // 0
207	WP(C)/0001152/2023	STATE OF ODISHA SANJUKTA KUMARI GOUDA VS	MIHIR KANTA RATH VS	// // 0
208	WP(C)/0001153/2023	STATE OF ODISHA BHOBANI SABAT VS	MIHIR KANTA RATH VS	// // 0
209	WP(C)/0001154/2023	STATE OF ODISHA BHAGABATI GOUDA VS	MIHIR KANTA RATH VS	// // 0
210	WP(C)/0001155/2023	STATE OF ODISHA BANSIDHAR NAYAK VS	MIHIR KANTA RATH VS	// // 0
211	WP(C)/0001156/2023	STATE OF ODISHA DUKHI CHOUDHURY VS	MIHIR KANTA RATH VS	// // 0
212	WP(C)/0001157/2023	STATE OF ODISHA AMIR KUMAR DASH VS	MIHIR KANTA RATH VS	// // 0
213	WP(C)/0001158/2023	STATE OF ODISHA KASTURI TRIPATHY VS	MIHIR KANTA RATH VS	// // 0
214	WP(C)/0001159/2023	STATE OF ODISHA GOLAM MUSTAFA SAHA VS	SUKANTA KUMAR DALAI VS	// // 0
215	WP(C)/0001160/2023	STATE OF ODISHA SUBHAS MALLICK VS DIGAMBAR MALLICK	BANAMALI SAHOO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0001161/2023	INDRAMANI SAHOO VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
217	WP(C)/0001162/2023	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
218	WP(C)/0001163/2023	MRUTYUNJAYA DIP VS GOVT. OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
219	WP(C)/0001164/2023	RUKMINI SENAPATI VS REGIONAL TRANSPORT OFFICER, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
220	WP(C)/0001165/2023	SAROJ KUMAR SINHA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
221	WP(C)/0001166/2023	NIRUPAMA MISHRA VS THE COMPETENT AUTHORITY CUM LAO, N.H, KHORDHA	TRILOCHAN PANIGRAHI VS	// 0 //
222	WP(C)/0001167/2023	ANUSUYA DAS VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
223	WP(C)/0001168/2023	KUMUDA CHANDRA SAHU VS ODISHA GRAMYA BANK, BBSR	MANOJ KUMAR PANDA VS	// 0 //
224	WP(C)/0001169/2023	BISWANATH SIRKA VS THE COLLECTOR, MAYURBHANJ	ARJEET MISHRA VS	// 0 //
225	WP(C)/0001170/2023	KHETRABASI LENKA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
226	WP(C)/0001171/2023	LAMBODAR DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
227	WP(C)/0001172/2023	SATYABRATA MOHANTY	SUKANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0001173/2023	STATE OF ODISHA SOUMYA RANJAN DAS	BABITA KUMARI PATTANAİK	//
		VS	VS	0
229	WP(C)/0001174/2023	STATE OF ODISHA PRAMOD SENAPATI	DEEPAK KUMAR SAHOO	//
		VS	VS	0
230	WP(C)/0001175/2023	COLLECTOR CUM DM, KENDRAPARA K.MOHAN PATRO	NIHAL RATH	//
		VS	VS	0
231	WP(C)/0001176/2023	STATE OF ODISHA ASHISH KUMAR SARKAR	KRISHNA CHANDRA SAHU	//
		VS	VS	0
232	WP(C)/0001177/2023	STATE OF ODISHA RANJAN KUMAR PARIDA	GIRIJA SANKAR MOHANTY	//
		VS	VS	0
233	WP(C)/0001178/2023	B.M., INDUSIND BANK LTD., PUNE SANDHYARANI SAHOO	CHANDRA SEKHAR PANDA	//
		VS	VS	0
234	WP(C)/0001179/2023	STATE OF ODISHA ASHA RANI RATH	BRUNDABAN ROUT	//
		VS	VS	0
235	WP(C)/0001180/2023	STATE OF ODISHA ANIRUDHA MAHARANA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
236	WP(C)/0001181/2023	STATE OF ODISHA JAYAKRUSHNA PRADHAN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
237	WP(C)/0001182/2023	STATE OF ODISHA CHARAN PARIDA	NIHAL RATH	//
		VS	VS	0
238	WP(C)/0001183/2023	REGISTRAR(ADMN.), ORISSA HIGH COURT PRAMILA SAHOO	GOPAL KRUSHNA NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0001184/2023	STATE OF ODISHA SK. RIAJUDDIN VS	SOUMYA RANJAN PATI VS	// // ()
240	WP(C)/0001185/2023	STATE OF ODISHA RAM CHANDRA BAG VS	SALAUDDIN KHAN VS	// // ()
241	WP(C)/0001186/2023	STATE OF ODISHA NIRAKAR BAG VS	SALAUDDIN KHAN VS	// // ()
242	WP(C)/0001187/2023	STATE OF ODISHA LABARAM BAG VS	SALAUDDIN KHAN VS	// // ()
243	WP(C)/0001188/2023	STATE OF ODISHA KSHYAMA SAGAR MAJHI VS	SALAUDDIN KHAN VS	// // ()
244	WP(C)/0001189/2023	STATE OF ODISHA UDAYABHANU MISHRA VS	SEKH ZAKIR HUSSAIN VS	// // ()
245	WP(C)/0001190/2023	STATE OF ODISHA M/S. SREE METALIKS LTD. VS COMMNR. OF CT AND GST ODISHA, CTC	KSHIROD KUMAR SAHOO VS	// // ()
246	WP(C)/0001191/2023	STATE OF ODISHA SK. SHOEIB VS	PRAFULLA CHANDRA DAS VS	// // ()
247	WP(C)/0001192/2023	STATE OF ODISHA RUPI NAIK @ RUPI CHANDRA DOMB VS	SALAUDDIN KHAN VS	// // ()
248	WP(C)/0001193/2023	STATE OF ODISHA KISHAN KUMAR NAIK VS	SALAUDDIN KHAN VS	// // ()
249	WP(C)/0001194/2023	STATE OF ODISHA KSHIRODA KUMAR NAYAK VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0001195/2023	RUPESH KUMAR ROUT VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
251	WP(C)/0001196/2023	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
252	WP(C)/0001197/2023	PRAMILA NAYAK VS STATE OF ODISHA	DEBENDRA PRADHAN VS	// 0 //
253	WP(C)/0001198/2023	GANESWARA CHOUDHURY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
254	WP(C)/0001199/2023	SAROJ SINGH VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
255	WP(C)/0001200/2023	GITANJALI MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
256	WP(C)/0001201/2023	MINATI SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
257	WP(C)/0001202/2023	NIRANJAN PRASAD PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
258	WP(C)/0001203/2023	JYOSHNNARANI MISHRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
259	WP(C)/0001204/2023	DILLIP KUMAR PARIJA VS STATE OF ODISHA	BRUNDEBAN ROUT VS	// 0 //
260	WP(C)/0001205/2023	SANJEEB KUMAR ROUT VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
261	WP(C)/0001206/2023	BABAJI CHARAN PARAMANIK	SUBASH CHANDRA PUSPALAKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0001207/2023	RAJA KISHORE MALLICK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0001208/2023	TRILOCHAN DAS	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0001209/2023	ROSHAN SHARMA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE ASST. GM-CUM-AO, UCO BANK, BBSR		//
265	WP(C)/0001210/2023	PRAMOD KUMAR SAHOO	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0001211/2023	TEHEMIT KHAN	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0001212/2023	SAHIR SAHA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0001213/2023	SABITA DAS @ PABITRA DEI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0001214/2023	SAPAN KUMAR BEHERA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0001215/2023	KAILASH CHANDRA PANDA	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0001216/2023	LINGARAJ MISHRA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0001217/2023	CHAITANYA BEHERA	TAPAN KUMAR BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0001218/2023	STATE OF ODISHA NARENDRA KUMAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0001219/2023	STATE OF ODISHA SARAT CHANDRA KABI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0001220/2023	STATE OF ODISHA DHARAMCHAND KALIA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0001221/2023	STATE OF ODISHA ABHIMANYU SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0001222/2023	STATE OF ODISHA DILLIP KUMAR PUHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0001223/2023	STATE OF ODISHA SANATAN MAJHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0001224/2023	STATE OF ODISHA TAPASWINI BEHERA VS	SUBHENDU KUMAR NAYAK VS	// // ()
280	WP(C)/0001225/2023	STATE OF ODISHA YUDHISTHIR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0001226/2023	STATE OF ODISHA DEBASISH PANDA VS EPFO, BBSR	PRASANTA KUMAR SATAPATHY VS	// // ()
282	WP(C)/0001227/2023	BASANTI DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0001228/2023	STATE OF ODISHA MILAN PRADHAN VS STATE OF ODISHA	SATYAJEET MUKHARJI VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0001229/2023	HATA KISHORE NATIA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0001230/2023	PANKAJ KUMAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0001231/2023	DEBADATTA PARIJA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
287	WP(C)/0001232/2023	SUMITRA KUMARI PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0001233/2023	SUKANTI ARUKHA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0001234/2023	ARUN KUMAR LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0001235/2023	GHANASHYAM PALAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0001236/2023	RUPAKANTA SAHU VS HINDUSTAN PETROLEUM CORP. LTD.,MUMBAI	DEEPALI MAHAPATRA VS	// 0 //
292	WP(C)/0001237/2023	BHARAT CHANDRA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0001238/2023	LALIT KUMAR HOTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0001239/2023	SRIDHAR KUMAR SAHOO VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
295	WP(C)/0001240/2023	SUBASH CHANDRA MALLIK	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001241/2023	RABINDRAN SOREN	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0001242/2023	NIRMALA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001243/2023	SUBASAMANI DEI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001244/2023	DURGA CHARAN SINGH SAMANT	AYODHANATH LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001245/2023	PADMA LOCHAN MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0001246/2023	DIPTI KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0001247/2023	LATIKA BEHERA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0001248/2023	URMILA PRAVA TRIPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0001249/2023	GITANJALI JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0001250/2023	LAXMIDHAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0001251/2023	BIRAJINI DEVI	GOPAL PRASAD JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0001252/2023	COLLECTOR AND DM, KHURDA KISHORE CHANDRA BISWAL VS R.T.O., CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// // 0 //
308	WP(C)/0001253/2023	M/S MARUTI CONSTRUCTION, SAMBALPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
309	WP(C)/0001254/2023	SAJAN KUMAR KAR VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
310	WP(C)/0001255/2023	MARKANDA MOHANTA VS R.T.O, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
311	WP(C)/0001256/2023	UPENDRA SAHOO VS R.T.O.SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
312	WP(C)/0001257/2023	SATYANANDA SETHY VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
313	WP(C)/0001258/2023	TRILOCHAN PANDA VS ASST. R.T.O., KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
314	WP(C)/0001259/2023	SOMANATH BEHERA VS R.T.O.CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// 0 //
315	WP(C)/0001260/2023	SHYAM SUNDAR SANSKRIT VIDYALAYA/COLLEGE, BHOJIPUR VS STATE OF ORISSA	CHANDANWAR SATPATHY VS	// 0 //
316	WP(C)/0001261/2023	PHOOL CHAND MISHRA VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
317	WP(C)/0001262/2023	SUNIL KUMAR TRIPATHY VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0001263/2023	HARIS CHANDRA PANDA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
319	WP(C)/0001264/2023	CHINMAYA SAHOO VS AMRITA KAR	BHABANI SAMAL VS	// 0 //
320	WP(C)/0001265/2023	NIRANJAN BISWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
321	WP(C)/0001266/2023	RAMESH CHANDRA SWAIN VS SUPRIYA SWAIN	DAMODAR DEO VS	// 0 //
322	WP(C)/0001267/2023	KHIMJI SUPER BIKES LLP, BBSR VS R.T.O.PURI	BISWAJIT PASAYAT VS	// 0 //
323	WP(C)/0001268/2023	DAMAYANTI JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
324	WP(C)/0001269/2023	PRASANTA KUMAR PRUSTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
325	WP(C)/0001270/2023	MANAMOHAN BEHERA VS UNION OF INDIA	ASWINI KUMAR KARMI VS	// 0 //
326	WP(C)/0001271/2023	HARESH NATH TIWARI VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
327	WP(C)/0001272/2023	DILIP KUMAR SINGH VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
328	WP(C)/0001273/2023	BIJAYA KETAN ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0001274/2023	M/S BASANTI AUTO AGENCY PVT. LTD., BALESHWAR	ABALIT KUMAR MAHARANA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0001275/2023	SUDARSAN GIRI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0001276/2023	BIDYADHAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
332	WP(C)/0001277/2023	GIRISH CHANDRA NAIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0001278/2023	PRANATI PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0001279/2023	SADANANDA KHAMARI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0001280/2023	SANJUKTA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0001281/2023	RANJIT KUMAR DHAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
337	WP(C)/0001282/2023	DEBA PRASAD KAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0001283/2023	MATRUSHAKTI MAHILA MAHASANGHA, BHADRAKPRIYA RANJAN MISHRA		//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0001284/2023	DILLIP KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
340	WP(C)/0001285/2023	BINODINI BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0001286/2023	STATE OF ODISHA PRADIP CHANDRA MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0001287/2023	STATE OF ORISSA GANGADHAR SAHOO VS	BIKRAM CHANDRA GHADEI VS	// // ()
343	WP(C)/0001288/2023	UNION OF INDIA KADAMBINI BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0001289/2023	STATE OF ODISHA SADHU CHARAN DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0001290/2023	STATE OF ODISHA PARSURAM NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0001291/2023	STATE OF ORISSA CHITTARANJAN SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0001292/2023	STATE OF ODISHA SUJATA BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0001293/2023	STATE OF ODISHA SANTWANA BHUYAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0001294/2023	STATE OF ORISSA DHUSASAN ROUT VS	SAMARENDRA PATTANAİK VS	// // ()
350	WP(C)/0001295/2023	STATE OF ODISHA SADASIBA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0001296/2023	STATE OF ODISHA ARJUNA CHARAN SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0001297/2023	KANAKALATA DEI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0001298/2023	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
354	WP(C)/0001299/2023	GOURA CHANDRA JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0001300/2023	DINESH CHANDRA DEBNATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0001301/2023	NILAMBAR THAYAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0001302/2023	SANJUKTA PATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0001303/2023	SRIKRUSHNA PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0001304/2023	NATABAR JENA VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// 0 //
360	WP(C)/0001305/2023	PRADIPTA KUMAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0001306/2023	PRAMOD KUMAR TRIPATHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0001307/2023	LAMBODAR SAHU VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
363	WP(C)/0001308/2023	INDUSTRIAL DEVELOPMENT CORP. OF ODISHA LTD VS STATE OF ODISHA	VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		EPFO, BBSR		//
364	WP(C)/0001309/2023	MANAS KUMAR MALLIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0001310/2023	DEVRAJA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0001311/2023	BIJAY KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0001312/2023	PURNA CHANDRA DAS	BIPIN KUMAR CHOUDHURY	//
		VS	VS	0
		THE TAHASILDAR, BAHANAGA, BALASORE		//
368	WP(C)/0001313/2023	MALATI LATA PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0001314/2023	RAMESH CHANDRA SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0001315/2023	DR.ABHISHA DASH	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0001316/2023	TAPAN KUMAR SINGH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0001317/2023	MANASI MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0001318/2023	AJAY KUMAR GIRI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0001319/2023	RATNAMANJARI BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0001320/2023	STATE OF ODISHA PURUSOTTAM BASANTARA VS	NIRANJAN NAYAK VS	// // ()
376	WP(C)/0001321/2023	STATE OF ORISSA DILLIP NAIK VS	MANOJ KUMAR MOHANTY VS	// // ()
377	WP(C)/0001322/2023	THE GM, MCL, SUNDARGARH BISHNU CHARAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
378	WP(C)/0001323/2023	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	NIRANJAN NAYAK VS	// // ()
379	WP(C)/0001324/2023	STATE OF ORISSA PRAKASH CHANDRA MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0001325/2023	STATE OF ODISHA NETRANANDA NAIK VS	LAXMIKANTA MOHANTY VS	// // ()
381	WP(C)/0001326/2023	STATE OF ODISHA AKSHAYA KUMAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
382	WP(C)/0001327/2023	STATE OF ODISHA MANGAL CHARAN HEMBRAM VS	LAXMIKANTA MOHANTY VS	// // ()
383	WP(C)/0001328/2023	STATE OF ODISHA NABA KISHORE MAJHI VS	LAXMIKANTA MOHANTY VS	// // ()
384	WP(C)/0001329/2023	STATE OF ORISSA SURENDRA KUMAR SAHOO VS	SUKANTA KUMAR NAYAK VS	// // ()
385	WP(C)/0001330/2023	GOVT. OF INDIA GOPINATH PANGI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0001331/2023	KAILASH CHANDRA JENA VS UCO BANK, SAMBALPUR	UMESH CHANDRA MOHANTY VS	// 0 //
387	WP(C)/0001332/2023	BISWAMBARA BEHERA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
388	WP(C)/0001333/2023	SACHINDRA KUMAR PRUSETH VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
389	WP(C)/0001334/2023	BIJAYA KUMAR SENAPATI VS STATE OF ODISHA	GOUTAM ROUTRAY VS	// 0 //
390	WP(C)/0001335/2023	SEEMA PATNAIK VS SBI, CUTTACK	PRABHU PRASANNA BEHERA VS	// 0 //
391	WP(C)/0001336/2023	DEBADHI SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
392	WP(C)/0001337/2023	SANJAY AGARWAL VS M/S. THE B.S.AND CO., SUNDARGARH	SASWAT KUMAR ACHARYA VS	// 0 //
393	WP(C)/0001338/2023	BAIKUNTHA SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
394	WP(C)/0001339/2023	SHREE EQUIPMENTS AND ENGINEERS, BHADRAK VS DY. DIRECTOR, DIRECTORATE GENERAL OF GST., BHUBANESWAR	SASWAT KUMAR ACHARYA VS	// 0 //
395	WP(C)/0001340/2023	BAIKUNTHANATH BEHERA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0001341/2023	CHAKRADHARA NAIK VS STATE OF ODISHA	ANIMESH MOHANTY VS	// 0 //
397	WP(C)/0001342/2023	MINAKSHI SAHOO	SURAJ MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	WP(C)/0001343/2023	PRASNTA KUMAR SAHOO AJAYA KUMAR SAHOO	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
399	WP(C)/0001344/2023	STATE OF ODISHA JENAMANI GADANAYAK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
400	WP(C)/0001345/2023	STATE OF ODISHA BIJAYA KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
401	WP(C)/0001346/2023	STATE OF ODISHA NIMAIN CHARAN DEHURY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
402	WP(C)/0001347/2023	STATE OF ODISHA SUKADEBA SAHOO	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
403	WP(C)/0001348/2023	STATE OF ODISHA SUNIL KUMAR TRIPATHI	BRAJA MOHAN SARANGI	//
		VS	VS	()
404	WP(C)/0001349/2023	REGIONAL MANAGER, RBI, BBSR PHOOL CHAND MISHRA	BRAJA MOHAN SARANGI	//
		VS	VS	()
405	ABLAPL/0000500/2023	REGIONAL MANAGER, RBI, BBSR SWADEEP PARIDA	BIDYADHAR PRADHAN	//
		VS	VS	/0
406	ABLAPL/0000501/2023	STATE OF ODISHA PANCHANAN PARIDA @ BITA	BIDYADHAR PRADHAN	//
		VS	VS	/0
407	ABLAPL/0000502/2023	STATE OF ODISHA HARIHARA PATRA	JAYANTA KUMAR MAJHI	//
		VS	VS	SINGLA /218 /2022
408	ABLAPL/0000503/2023	STATE OF ODISHA SUKANTA JENA @ SUSANTA JENA	JAYANTA KUMAR MAJHI	//
		VS	VS	BALASORE SADAR /314 /2022
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0000504/2023	STATE OF ODISHA RAJ KUMAR PRADHAN VS	AJAYA KUMAR ROUT VS	// NILGIRI /2 /2023 ()
410	ABLAPL/0000505/2023	STATE OF ODISHA SUBHAKANTA DASH VS	ANANTA NARAYAN PATTANAYAK VS	// SAHADEV KHUNTA /417 /2022 ()
411	ABLAPL/0000506/2023	STATE OF ODISHA SOMANATH HARIJAN VS	SURYAKANTA DWIBEDI VS	// KODINGA /230 /2022 ()
412	ABLAPL/0000507/2023	STATE OF ODISHA DIPUNA MAHAPATRA VS	AJIT KUMAR PANDA VS	// BAGHAMARI /1 /2023 ()
413	ABLAPL/0000508/2023	STATE OF ODISHA BIKASH KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// AUL /30 /2023 ()
414	ABLAPL/0000509/2023	STATE OF ODISHA RAJESH OJHA @ HAPPY VS	DINESH KUMAR PATRA VS	// ABHAYACHANDPUR /144 /2022 ()
415	ABLAPL/0000510/2023	STATE OF ODISHA KARUNA @ UMAKANTA DAS VS	UDIT RANJAN JENA VS	// NILGIRI /53 /2020 ()
416	ABLAPL/0000511/2023	STATE OF ODISHA TAPAN SAHA VS	GIRIDHARI SINGH VS	// PAPERMETLA P.S. /20 /2022 ()
417	ABLAPL/0000512/2023	STATE OF ODISHA BIRAT @ VIRAT RANA VS	SATYAJIT MOHAPATRA VS	// DEOGAON /150 /2022 ()
418	ABLAPL/0000513/2023	STATE OF ODISHA NIRANJAN SAMAL VS	BIJAYA KUMAR RAGADA VS	// PANIKOILI /339 /2022 ()
419	ABLAPL/0000514/2023	STATE OF ODISHA SIBA PRASAD SAHOO @ SIBU VS STATE OF ODISHA	SANJIT MISHRA VS	// KANAS /4 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0000515/2023	SANGEETA SAH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	LALBAG /309 /2022 () //
421	ABLAPL/0000516/2023	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	SAHID NAGAR P.S. /586 /2022 () //
422	ABLAPL/0000517/2023	KHOKA @ SIBA PRADHAN @ KHOKA PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /3 /2023 () //
423	ABLAPL/0000518/2023	PINTU BHOI @ BHABANI SHANKAR DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /288 /2022 () //
424	ABLAPL/0000519/2023	S. PASASAYYA @ S. PARSHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /11 /2023 () //
425	ABLAPL/0000520/2023	GIRISH NAYAK VS STATE OF ODISHA	SMARAK PRADHAN VS	BALIAPAL /165 /2022 () //
426	ABLAPL/0000521/2023	PARIKHITA PATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	GONDIA /303 /2022 () //
427	ABLAPL/0000522/2023	UIN DALAI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	MARINE PST TALCHUA /54 /2019 () //
428	ABLAPL/0000523/2023	JALANDHAR KHATUA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	BARANGA /1 /2023 () //
429	ABLAPL/0000524/2023	SUDAM SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BADAGODA P.S. /408 /2022 () //
430	ABLAPL/0000525/2023	AKSHAYA MAHARANA@AKSHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /4 /2023 () //
431	ABLAPL/0000526/2023	KALI @ DULAL ALI SAHA	JAYAKRISHNA MOHAPATRA	Dhamara Police Station /3 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0000527/2023	STATE OF ODISHA MRUTYUNJAYA PANDA	LALITENDU MISHRA	// NARASINGHPUR /271 /2022
		VS	VS	()
433	ABLAPL/0000528/2023	STATE OF ODISHA P.SRIHARI PATRO	SUJIT KUMAR PATTNAIK	// MAHILA P.S.(BBSR) /188 /2022
		VS	VS	()
434	ABLAPL/0000529/2023	STATE OF ODISHA HIMANSHU SWAIN @ RULU SWAIN	ROHIT RANJAN RAY	// BEGUNIA P.S. /7 /2023
		VS	VS	()
435	ABLAPL/0000530/2023	STATE OF ODISHA SARBESWAR SAHOO	HIMANSHU BHUSAN DASH	// TUMUSINGA /3 /2023
		VS	VS	()
436	ABLAPL/0000531/2023	STATE OF ODISHA BABULI MAJHI	HAREKRUSHNA DASH	// RAMACHANDAPUR /53 /2021
		VS	VS	()
437	ABLAPL/0000532/2023	STATE OF ODISHA GYANA RANJAN PRADHAN	PABITRA KUMAR NAYAK	// JAGATSINGPUR /16 /2023
		VS	VS	()
438	ABLAPL/0000533/2023	STATE OF ODISHA GUPTA PRASAD PANDA	LALITENDU MISHRA	// NARASINGHPUR /271 /2022
		VS	VS	()
439	ABLAPL/0000534/2023	STATE OF ODISHA CHIRANJIT DEURI @ CHIRANJIB DEURI	DIBYAJYOTI SAHOO	// MARINE PS AT JAMBO /142 /2022
		VS	VS	()
440	ABLAPL/0000535/2023	STATE OF ODISHA SARBESWAR SAHOO	CHIRANJIB ROUT	// COLLIERY /8 /2023
		VS	VS	()
441	ABLAPL/0000536/2023	STATE OF ODISHA PRASANTA KUMAR DAS	DIBYAJYOTI SAHOO	// SORO /291 /2022
		VS	VS	()
442	ABLAPL/0000537/2023	STATE OF ODISHA SUJIT DEURI @ SUJU DEURI	DIBYAJYOTI SAHOO	// MARINE PS AT JAMBO /142 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0000538/2023	STATE OF ODISHA LATA MAHALIK VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /602 /2022 ()
444	ABLAPL/0000539/2023	STATE OF ODISHA DUDHESWAR SINGH VS	TUKUNA KUMAR MISHRA VS	// KASHIPUR /132 /2022 ()
445	ABLAPL/0000540/2023	STATE OF ODISHA RADHAKANTA PARIDA VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /3 /2023 ()
446	ABLAPL/0000541/2023	STATE OF ODISHA LILY BEHERA VS	SATYABRATA DASH VS	// DABUGAM /201 /2022 ()
447	ABLAPL/0000542/2023	STATE OF ODISHA BIPIN BHOI @ PRASANTA BHOI VS	SUSMITA PATNAIK VS	// SATYABADI /393 /2022 ()
448	ABLAPL/0000543/2023	STATE OF ODISHA PALA @ PALU PARIDA VS	PRAVASH CHANDRA JENA VS	// BEGUNIA P.S. /8 /2023 ()
449	ABLAPL/0000544/2023	STATE OF ODISHA B. DILESWAR @ B. DILLESWAR @ B.DILLI VS	JYOTIRMAYA SAHOO VS	// MARINE PS AT ARJIPALLI /3 /2023 ()
450	ABLAPL/0000545/2023	STATE OF ODISHA MAMA BISWAL @ NITU BISWAL VS	PRASANT KUMAR BARIK VS	// SABARANG /210 /2022 ()
451	ABLAPL/0000546/2023	STATE OF ODISHA BIMALINI BHARATI VS	PUSPAMITRA MOHAPATRA VS	// BINIKA /3 /2023 ()
452	ABLAPL/0000547/2023	STATE OF ODISHA MANI @ EKAMRARANI KUMBHAR VS	KASHINATH PATTANAIK VS	// KANTAMAL /75 /2022 ()
453	ABLAPL/0000548/2023	STATE OF ODISHA PRASAD KAUSALYA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// CHANDILI /229 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :13/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0000549/2023	UPENDRA BEHERA VS STATE OF ODISHA	BISWA RANJAN DALAI VS	CUTTACK SADAR /19 /2023 () //
455	ABLAPL/0000550/2023	SUMANTA MAHANTA VS STATE OF ODISHA	DEBASIS MISHRA VS	JHUMPURA /2 /2023 () //
456	ABLAPL/0000551/2023	NIRMAL DALAI VS STATE OF ODISHA	DEBASIS MISHRA VS	BALICHANDRAPUR /377 /2022 () //
457	ABLAPL/0000552/2023	BASANTI KAR VS STATE OF ODISHA	ARUN KUMAR SAHU VS	KHANTAPADA /320 /2022 () //
458	ABLAPL/0000553/2023	MD. ANWAR ALI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR TOWN /481 /2022 () //
459	ABLAPL/0000554/2023	SANJIV KUMAR SWAIN VS STATE OF ODISHA	SONALI ROUT VS	CHANDRASEKHARPUR /14 /2023 () //
460	ABLAPL/0000555/2023	PRAHALLAD BEHERA @ PAHALI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /7 /2023 () //
461	ABLAPL/0000556/2023	MINAKSHI @ MEENAKHI DAS VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /334 /2021 () //
462	ABLAPL/0000557/2023	PRATAP SWAIN @ TULU SWAIN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /7 /2023 () //
463	ABLAPL/0000558/2023	BUDHANATH BARIK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	PIPLI /12 /2023 () //
464	ABLAPL/0000559/2023	BISHAL KAR VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	TAISARA /256 /2022 () //
465	ABLAPL/0000560/2023	NIRUPAMA PAL	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /9 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :13/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0000561/2023	STATE OF ODISHA BISWAJIT GADANAYAK	DR. SUSHANTA KUMAR KANUNGO	// JAGATSINGPUR /26 /2023
		VS	VS	()
467	ABLAPL/0000562/2023	STATE OF ODISHA UPENDRA KUMAR JENA	AYUSMAN MAHANTA	// CHANDAKA P.S. /14 /2023
		VS	VS	()
468	ABLAPL/0000563/2023	STATE OF ODISHA BHAGYADHAR SAMAL	DIBYA CHARAN SWAIN	// MAHANGA /288 /2022
		VS	VS	()
469	ABLAPL/0000564/2023	STATE OF ODISHA RENUBALA SAHU	SOUMYA RANJAN MOHANTY	// CUTTACK VIGILANCE /1 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//

ORISSA HIGH COURT

MISC CASES FILED on :13/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 COPET/24/2014	POLAR PHARMA INDIA L-MP	PRATIK DASH
2	3/2023 ITA/11/2023	M/S GOBARDHAN MATIA-MP	SARADA PRASANNA SARANGI
3	4/2023 ITA/12/2023	M/S GOBARDHAN MATIA-MP	SARADA PRASANNA SARANGI
4	5/2023 ITA/13/2023	M/S.GOBARDHAN MATIA-MP	SARADA PRASAD SARANGI
5	6/2023 ITA/14/2023	M/S. GOBARDHAN MATIA-MP	SARADA PRASAD SARANGI
6	7/2023 ITA/15/2023	M/S. GOBARDHAN MATIA-MP	SARADA PRASAD SARANGI
7	8/2023 CONTC/7742/2022	SHAKUNTALA JENA-MP	M/S.NIRANJAN PANDA,D.R.MISHRA,M/S.SUDHANSU
8	9/2023 CONTC/241/2023	MALATI BEHERA-MP	ADV.
9	12/2023 RVWPET/103/2022	SAROJ K.KHUNTIA-MP	SANGRAM KESHARI JENAMANI, PRATYASHIS MOHA
10	15/2023 MATA/174/2022	MONALISA MOHAPATRA-MP	GOPINATH MISHRA
11	15/2023 RPFAM/13/2023	NILAMANI ROUT-MP	T.PANIGRAHI
12	15/2023 CRLMP/2464/2022	LABANYABATI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
13	16/2023 MATA/216/2022	LAXMINARAYAN MOHANTY-MP	SUBHRANSU BHUSAN MOHANTY
14	16/2023 CRLMP/2464/2022	LABANYABATI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
15	17/2023 MATA/3/2023	TULU BEHERA-MP	D.R.SWAIN
16	17/2023 CRLMP/65/2023	SANGEETA SAH-MP	BIBHU PRASAD DAS
17	18/2023 CRLMP/2700/2022	MANOJ KUMAR SWAIN-MP	
18	18/2023 LAA/54/2022	OHIDA BEGUM-MP	SANTOSH KUMAR NANDA
19	19/2023 LAA/57/2022	BADRUN NISHA-MP	SANTOSH KUMAR NANDA
20	20/2023 LAA/58/2022	SOFIA BEGUM-MP	SANTOSH KUMAR NANDA
21	21/2023 LAA/5/2023	UNION OF INDIA-MP	SATYA SINDHU KASHYAP
22	22/2023 TRP(C)/17/2023	KALPITA MOHANTY-MP	ABINASH NAYAK
23	23/2023 TRP(C)/5/2023	DIPTIMAYEE MOHAPATRA-MP	ARUN KUMAR DAS (1)
24	24/2023 TRP(C)/18/2023	UPASANA DIGAL-MP	RAKESH KUMAR ROUTRAY
25	25/2023 TRP(C)/19/2023	SANTOSINI JENA@SANTOSHINI JENA-MP	JANAKI KANTA MAHAPATRA
26	26/2023	OM RAKESH PARIDA-MP	M/S. TAPASWINI SINHA, S. CHAKRABARTY,B.DAS,B.I

27	CRLREV/603/2018 26/2023 TRP(C)/20/2023	RUPANITA BHADRA-MP	ANUP UDAYA SENAPATI
28	40/2023 CMP/42/2023	BHIKARI CHARAN MISHRA-MP	SOUMYA MISHRA
29	41/2023 CMP/45/2023	CHANDRASEKHAR SABAT-MP	SAURAV TIBREWAL
30	54/2023 MACA/707/2022	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD., PRAMOD KUMAR TRIPATHY	
31	55/2023 MACA/708/2022	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD., PRAMOD KUMAR TRIPATHY	
32	56/2023 MACA/18/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
33	57/2023 MACA/27/2023	PRIYADARSHI DAS-MP	AMIYA KUMAR MOHANTY
34	73/2023 BLAPL/2711/2021	RAMAKANTA BEURA-MP	ANIRUDHA DAS
35	74/2023 BLAPL/9285/2022	PRASANT GOUDA-MP	JYOTIRMAYA SAHOO
36	75/2023 BLAPL/9888/2022	PRASANTA KUMAR GOUDA-MP	JYOTIRMAYA SAHOO
37	76/2023 BLAPL/11206/2022	SOURAV PATTANAIK @ PATTANAYAK-MP	AJIT KUMAR SAHOO
38	77/2023 BLAPL/3596/2022	BIRU @ BIRENDRA HIAL-MP	
39	78/2023 BLAPL/5184/2022	BANAMALI PRADHAN-MP	MANAS CHAND
40	79/2023 BLAPL/5247/2022	ARUNA PRADHAN @ ARUNA KUMAR PRADHAN-MP	MANAS KUMAR CHAND
41	80/2023 BLAPL/11873/2022	KESHAB PADAL @ MAJHI-MP	MANAS KUMAR CHAND
42	81/2023 BLAPL/10995/2022	PIKU @ PINKU KUMBHAR-MP	
43	82/2023 BLAPL/688/2022	JYOTISH KUMAR NAIK-MP	
44	83/2023 BLAPL/2739/2022	JYOTI @ JYOTISH NAIK-MP	M/S.ASIT KUMAR JENA, SIDHARTHA SANKAR RAY, S
45	108/2023 CRLA/50/2023	VENKETACHARI SAMPATH-MP	TRILACHAN PANIGRAHI
46	109/2023 CRLA/1161/2022	GOUTAM MAJHI-MP	SAROJ KUMAR MISHRA
47	110/2023 CRLA/1233/2022	KAILASH CHANDRA MAHARANA-MP	PRAKASH KUMAR MISHRA
48	111/2023 CRLA/361/2021	DHADU@RAMA CHANDRA MOHAPATRA-MP	BIKRAM CHANDRA GHADEI, RAJIB BIHARI MISHRA
49	112/2023 CRLA/628/2020	SUKANTA PALEI-MP	JYOTI PRAKASH TRIPATHY
50	113/2023 CRLA/1133/2022	BIJAY BADAIAK@RAJAN-MP	BISWAJIT NAYAK
51	114/2023 CRLA/251/2022	PRASANT KUMAR SAHU-MP	MANAS KUMAR CHAND
52	115/2023 CRLA/48/2023	TUKU PADHI-MP	MANAS KUMAR CHAND
53	116/2023 CRLA/412/2022	RANJIT NAIK-MP	PRASANTA KUMAR SAHOO
54	118/2023 CRLA/54/2023	PURNA CHANDRA BEHERA-MP	UNMESH CHANDRA JENA
55	118/2023 WA/1784/2022	M/S MAA BASULI HIGHER SEC. SCHOOL, THAKURMUNDA, DIMPAL KUMAR PANI	
56	119/2023 WA/410/2022	PRADEEP KUMAR BISOYI-MP	
57	119/2023 CRLA/54/2023	PURNA CHANDRA BEHERA-MP	UNMESH CHANDRA JENA

58	120/2023 WA/280/2012	H.M.,CHANDAN NAGAR U-MP	M/S.SAURJYA KANTA PADHI,M/S.K.KHUNTIA,P.PAND
59	120/2023 CRLA/270/2022	ABHIMANYU PRADHAN-MP	DR. JANMEJAYA RAY
60	121/2023 CRLA/550/2015	TUNA@SAROJ KUMAR DALEI-MP	M/S.DEBASNAN DAS
61	121/2023 WA/44/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
62	122/2023 WA/44/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
63	122/2023 CRLA/55/2023	RAMAKANTA ROUT-MP	DURGA PRASANNA MISHRA
64	123/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
65	123/2023 CRLA/55/2023	RAMAKANTA ROUT-MP	DURGA PRASANNA MISHRA
66	124/2023 WA/45/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
67	125/2023 WA/45/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
68	126/2023 WA/47/2023	DR. DEBASISH SAMAL-MP	MANOJ KUMAR MOHANTY
69	127/2023 WA/48/2023	SARAT CHANDRA SATAPATHY-MP	AVIJIT PATNAIK
70	128/2023 WA/49/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
71	129/2023 WA/49/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
72	130/2023 WA/50/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
73	131/2023 WA/50/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
74	133/2023 ABLAPL/12211/2022	BAIKUNTHA NAIK-MP	
75	134/2023 ABLAPL/12146/2019	SANTOSH NAIK-MP	
76	135/2023 ABLAPL/15193/2022	SUBASH CHANDRA SAHOO-MP	SAROJ RANJAN SUBUDHI
77	136/2023 ABLAPL/16342/2021	AKHU@ AKSHAYA KANDI-MP	
78	137/2023 ABLAPL/5596/2022	BUDHIRAM DAS-MP	
79	138/2023 ABLAPL/16393/2022	GHANASHYAMA DAS-MP	
80	139/2023 ABLAPL/16263/2022	SHARAT CHANDRA BISOI-MP	
81	140/2023 ABLAPL/15262/2022	SASHIKANTA ROUT-MP	
82	141/2023 ABLAPL/15631/2022	BHARAT NAYAK-MP	
83	142/2023 ABLAPL/1871/2022	SANJEEB KUMAR DAS-MP	
84	143/2023 ABLAPL/15363/2022	ASHOK KUMAR BHOI-MP	
85	144/2023 ABLAPL/7817/2020	GOPI @ SACHIN KUMAR DAS-MP	
86	145/2023 ABLAPL/2236/2022	SUBRAT KUMAR MALLICK-MP	
87	146/2023 ABLAPL/16400/2022	DULLA MALLICK-MP	
88	147/2023 ABLAPL/12755/2022	PRADIP KUMAR BARAD-MP	
89	148/2023	ALOK KUMAR JENA-MP	

90	ABLAPL/8789/2022 172/2023 CRLMC/336/2022	NANDA KISHORE SAHOO-MP	PRASANT KISHORE RAY
91	173/2023 CRLMC/222/2023	AJIT KUMAR SWAIN-MP	SIDHARTHA MISHRA
92	174/2023 CRLMC/224/2023	RATANALU@RATNALU RAMESH-MP	BISWAJIT RANJAN TRIPATHY
93	175/2023 CRLMC/226/2023	BHAJAN SETHI-MP	SATYAJIT MOHAPATRA
94	176/2023 CRLMC/229/2023	DURGA MADHAB PRUSTRY-MP	PRIYA RANJAN SINGH
95	177/2023 CRLMC/232/2023	SUBHAKANTA DASH-MP	SIDDHESWAR BAUG
96	178/2023 CRLMC/233/2023	DIPU@SOMANATH DAS-MP	GOREKHA NATH DAS
97	179/2023 CRLMC/236/2023	PRATUSHRAJ KHOSAL @ PRINCE-MP	TUKUNA KUMAR MISHRA
98	180/2023 CRLMC/2440/2016	MD NASEEM ANJAR KHAN-MP	M/S.MD.RIAZ
99	181/2023 CRLMC/238/2023	SANKAR BEHERA-MP	KASHINATH PATTANAİK
100	182/2023 CRLMC/241/2023	SANTOSH KUMAR PANDA-MP	AMLAN SHAKTI PAUL
101	183/2023 CRLMC/1899/2021	JOTISH KUMAR JALA-MP	
102	184/2023 CRLMC/242/2023	SIBAJI PATNAİK @ SHIVAJI PATNAİK-MP	JANAKI KANTA MAHAPATRA
103	185/2023 CRLMC/243/2023	ABINASH NAIK-MP	PRANAB KUMAR DAS
104	186/2023 CRLMC/244/2023	DIBAKAR NAYAK-MP	PRANAB KUMAR DAS
105	187/2023 CRLMC/246/2023	PRAPHULA KUMAR BARIK-MP	ACHYUTANANDA PATTANAİK
106	188/2023 CRLMC/3007/2015	SANJAY KU.BEHERA-MP	
107	189/2023 CRLMC/245/2023	KANDARPA MEHER-MP	GOUTAM KUMAR ROUSTRAY
108	190/2023 CRLMC/245/2023	KANDARPA MEHER-MP	GOUTAM KUMAR ROUSTRAY
109	581/2023 WP(C)/1159/2023	GOLAM MUSTAFA SAHA-MP	SUKANTA KUMAR DALAI
110	582/2023 WP(C)/1160/2023	SUBHAS MALLICK-MP	BANAMALI SAHOO
111	583/2023 WP(C)/1165/2023	SAROJ KUMAR SINHA-MP	AJIT KUMAR SAHOO
112	584/2023 WP(C)/36759/2022	DR. GOPAL MORE-MP	BISWARANJAN DALAI
113	585/2023 WP(C)/1168/2023	KUMUDA CHANDRA SAHU-MP	MANOJ KUMAR PANDA
114	586/2023 WP(C)/28392/2022	ROJALIN RANJITSINGH-MP	MANORANJAN MUDULI
115	587/2023 WP(C)/14794/2022	SOUBHAGINI BISHI-MP	
116	588/2023 WP(C)/800/2022	M/S.D.D.MOTORS,BBSR-MP	BIBHU PRASAD DAS
117	589/2023 WP(C)/838/2023	SK. AHAMED ALI-MP	MANOJ KUMAR MOHANTY
118	590/2023 WP(C)/17127/2018	PRAMOD KUMAR DEBTA-MP	M/S.B.S.PANIGRAHI
119	591/2023 WP(C)/1184/2023	SK. RIAJUDDIN-MP	SOUMYA RANJAN PATI
120	592/2023 WP(C)/1197/2023	PRAMILA NAYAK-MP	DEBENDRA PRADHAN

121	593/2023 WP(C)/8989/2017	BIJAYALAXMI DEVI-MP	M/S.BUDHADEV ROUSTRAY
122	594/2023 WP(C)/1190/2023	M/S. SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
123	595/2023 WP(C)/471/2023	BINAY KUMAR DIXIT-MP	MOHENDRA KUMAR MOHAPATRO
124	596/2023 WP(C)/13086/2022	RAMAKANTA KHILLAR-MP	P.K.NAYAK
125	597/2023 WP(C)/1199/2023	SAROJ SINGH-MP	RAJIB RATH
126	598/2023 WP(C)/1204/2023	DILLIP KUMAR PARIJA-MP	BRUNDABAN ROUT
127	599/2023 WP(C)/1206/2023	BABAJI CHARAN PARAMANIK-MP	SUBASH CHANDRA PUSPALAKA
128	601/2023 WP(C)/1207/2023	RAJA KISHORE MALLICK-MP	SUBASH CHANDRA PUSPALAKA
129	602/2023 WP(C)/1208/2023	TRILOCHAN DAS-MP	SUBASH CHANDRA PUSPALAKA
130	603/2023 WP(C)/1209/2023	ROSHAN SHARMA-MP	SUBASH CHANDRA PUSPALAKA
131	604/2023 WP(C)/1210/2023	PRAMOD KUMAR SAHOO-MP	SUBASH CHANDRA PUSPALAKA
132	605/2023 WP(C)/1211/2023	TEHEMIT KHAN-MP	SUBASH CHANDRA PUSPALAKA
133	606/2023 WP(C)/1212/2023	SAHIR SAHA-MP	SUBASH CHANDRA PUSPALAKA
134	607/2023 WP(C)/1214/2023	SAPAN KUMAR BEHERA-MP	SUBASH CHANDRA PUSPALAKA
135	608/2023 WP(C)/1231/2023	DEBADATTA PARIJA-MP	PRASANNA KUMAR SAHOO
136	609/2023 WP(C)/33115/2022	PRAHALAD MAJHI-MP	PRASANNA KUMAR MISHRA
137	610/2023 WP(C)/1236/2023	RUPAKANTA SAHU-MP	DEEPALI MAHAPATRA
138	611/2023 WP(C)/1247/2023	LATIKA BEHERA-MP	BHABANI SANKAR TRIPATHY (1)
139	612/2023 WP(C)/2756/2021	SUBASH CHANDRA MOHANTY-MP	S.K.BHANJADEO
140	613/2023 WP(C)/14633/2022	SUJIT BOSE-MP	SAMEER KUMAR DAS
141	614/2023 WP(C)/1253/2023	M/S MARUTI CONSTRUCTION, SAMBALPUR-MP	PRABODHA CHANDRA NAYAK
142	615/2023 WP(C)/1260/2023	SHYAM SUNDAR SANSKRIT VIDYALAYA/COLLEGE, BHOGSARAI-MP	GRANJWAR SATPATHY
143	616/2023 WP(C)/1264/2023	CHINMAYA SAHOO-MP	BHABANI SAMAL
144	617/2023 WP(C)/35855/2022	MINAKETAN PRADHAN-MP	
145	618/2023 WP(C)/1266/2023	RAMESH CHANDRA SWAIN-MP	DAMODAR DEO
146	619/2023 WP(C)/1274/2023	M/S BASANTI AUTO AGENCY PVT. LTD., BALESHWAR-MP	ALIT KUMAR MAHARANA
147	620/2023 WP(C)/16683/2019	ABHAY KUMAR SAHOO-MP	M/S.AMIT PRASAD BOSE
148	621/2023 WP(C)/1298/2023	SAROJ KUMAR PRADHAN-MP	ADISHA MOHANTY
149	621/2023 WP(C)/29205/2022	MOHIUDDIN ALI-MP	SOUMYA MISHRA
150	622/2023 WP(C)/1308/2023	INDUSTRIAL DEVELOPMENT CORP. OF ODISHA LTD.-MP	PAMI RATH
151	623/2023 WP(C)/32402/2022	ODISHA GRAMYA BANK BUSINESS CORRESPONDENTS ASSOCIATION, BALSORE-MP	ABENDRUMOHANSAHOO
152	624/2023	DR.ABHIPSHA DASH-MP	AVIJIT MISHRA

153	WP(C)/1315/2023 625/2023	AJAY KUMAR GIRI-MP	LAXMIKANTA MOHANTY
154	WP(C)/1318/2023 626/2023	DILLIP NAIK-MP	MANOJ KUMAR MOHANTY
155	WP(C)/1321/2023 627/2023	M/S. FAVOUR RIDE, BARIPADA-MP	LALIT KUMAR MAHARANA
156	WP(C)/32930/2022 628/2023	NETRANANDA NAIK-MP	LAXMIKANTA MOHANTY
157	WP(C)/1325/2023 629/2023	MANGAL CHARAN HEMBRAM-MP	LAXMIKANTA MOHANTY
158	WP(C)/1327/2023 630/2023	NABA KISHORE MAJHI-MP	LAXMIKANTA MOHANTY
159	WP(C)/1328/2023 631/2023	KAILASH CHANDRA JENA-MP	UMESH CHANDRA MOHANTY
160	WP(C)/1331/2023 632/2023	PRATIVA MANJARI PRADHAN-MP	DR.JANMEJAYA RAY
161	WP(C)/16648/2022 633/2023	ANIMA JENA-MP	M/S.BIBEKANANDA BAISAKH
162	WP(C)/22449/2019 634/2023	SANJAY AGARWAL-MP	SASWAT KUMAR ACHARYA
163	WP(C)/1337/2023 635/2023	BAIKUNTHA SWAIN-MP	BIBHU PRASAD MOHANTY
164	WP(C)/1338/2023 636/2023	SHREE EQUIPMENTS AND ENGINEERS, BHADRAK-MP	SASWAT KUMAR ACHARYA
165	WP(C)/1339/2023 637/2023	ASALATA ROUT-MP	
166	WP(C)/30849/2022 638/2023	MINAKSHI SAHOO-MP	SURAJ MOHANTY
167	WP(C)/1342/2023 639/2023	SURENDRA SABBINENI-MP	SUBHAM AGARWAL
168	WP(C)/11690/2022 640/2023	GITA ROUT-MP	SHRI ASHIS KUMAR MISHRA,M/S.AFRAAZ SUHAIL,O
	WP(C)/14706/2022		